

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 574

ANSWERED ON MONDAY, FEBRUARY 6, 2023/MAGHA 17, 1944 (SAKA)

CSR WORK IN JHARKHAND

QUESTION

574. SHRI SANJAY SETH:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether any change has been made in the Rules related to Corporate Social Responsibility (CSR);**
- (b) if so, the details thereof;**
- (c) whether any guideline exists related to work under CSR;**
- (d) if so, the details thereof;**
- (e) the details of the work done under CSR in Jharkhand including Ranchi during the last one year, company and district-wise;**
- (f) whether there is any provision to take action against such companies that do not comply with the CSR rules; and**
- (g) if so, the details thereof?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) & (b): Yes sir. The amendments in the Companies (CSR Policy) Rules, 2014 has been notified on 22nd January 2021 and 20th September, 2022. These amendments aim at strengthening the Corporate Social Responsibility (CSR) ecosystem by improving and strengthening the disclosures, simplifying the compliances, bringing in more objectivity, transparency and entrusting more responsibility on the Board of the company.

(c) & (d): The Government provides the broad framework for CSR through Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Section 135 of the Act contains provisions cornering

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CSR. Schedule VII of the Act indicates the eligible list of activities that can be undertaken by the companies as CSR and Companies (CSR Policy) Rules, 2014 provides the manner in which the companies shall comply with CSR provisions of the Act. In addition, Ministry vide General Circular no. 14/2021 dated 25th August, 2021 has issued Frequently Asked Questions on CSR.

(e): All data related to CSR filed by companies in MCA21 registry is available in public domain and can be accessed at www.csr.gov.in. On the basis of the filings made by companies in the MCA 21 registry, the CSR spent by all the companies in the State of Jharkhand during the last financial year 2020-21 is Rs. 210.27 crore. Further, the companies are required to file the CSR data for the financial year 2021-22 on or before 31.03.2023.

The district-wise and development sector-wise CSR spent by all the companies in the state of Jharkhand during last FY is at Annexure- I & II respectively.

(f) & (g): The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. The corporate governance framework along with the existing legal provisions such as mandatory disclosures, accountability of the CSR Committee and the Board, provisions for statutory audit of accounts of the company etc. provide safeguards in this regard. Whenever any violation of CSR provisions is reported, action against such non-compliant companies are initiated as per provisions of the Companies Act, 2013 after due examination of records and following due process of law. CSR related defaults were compoundable offences. Now, the non-compliance of CSR provisions has been converted as a civil wrong w. e. f. 22nd January, 2021.

**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 574 FOR
06.02.2023**

District-Wise CSR Expenditure in Jharkhand	
District	FY 2020-21 (Amount in crore)
Bokaro	1.02
Chatra	0.21
Deoghar	0.11
Dhanbad	6.64
Dumka	1.67
East Singhbhum	12.30
Garhwa	0.11
Giridih	1.53
Godda	2.70
Gumla	0.26
Hazaribagh	1.52
Jamtara	0.05
Khunti	1.42
Koderma	0.74
Pakur	0.50
Palamu	0.01
Ramgarh	0.38
Ranchi	11.79
Sahebganj	0.18
Seraikela Kharsawan	2.44
Simdega	0.96
West Singhbhum	2.95
NEC/ Not mentioned *	160.79
Grand Total (in Cr.)	210.27

(Data up to 30.09.2022) [Source: National CSR Data Portal]

*Companies did not specify the names of District where projects were undertaken.

*Companies indicated more than one district where projects were undertaken.

Annexure-II**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 574 FOR 06.02.2023**

Development Sector-Wise CSR Expenditure in Jharkhand	
Development Sectors	FY - 2020-21
Agro Forestry	-
Animal Welfare	3.50
Armed Forces, Veterans, War Widows/ Dependants	0.19
Art And Culture	3.30
Conservation of natural resources	0.16
Education	35.98
Environmental Sustainability	3.42
Gender Equality	0.12
Health Care	48.38
Livelihood Enhancement Projects	5.51
Poverty, Eradicating Hunger, Malnutrition	14.27
Rural Development Projects	21.81
Safe Drinking Water	3.97
Sanitation	57.56
Senior Citizens Welfare	0.83
Setting Up Homes And Hostels For Women	-
Setting Up Orphanage	0.00
Slum Area Development	0.19
Socio-Economic Inequalities	0.28
Special Education	0.43
Technology Incubators	0.00
Training To Promote Sports	1.91
Vocational Skills	7.55
Women Empowerment	0.91
Grand Total (in Cr.)	210.27

(Data up to 30.09.2022) [Source: National CSR Data Portal]
